

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1568
ANSWERED ON:14.08.2013
SPECIAL BUSES FOR WOMEN
Owaisi Shri Asaduddin

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether his Ministry has issued advisories to the State Governments to make provision of special buses for women in the cities covered under JNNURM in view of the recent rise in crimes against women in the country;
- (b) if so, whether this issue was discussed during the meeting of the Secretaries of Government of India;
- (c) If so, the details thereof;
- (d) whether the Government proposes to provide special assistance to States for the same; and
- (e) if so, the details thereof and the response of the States in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

(a) to (c): The Committee of Secretaries in the meeting held on 23.01.2013 on 'Measures to be taken to tackle the menace of sexual crimes against women' took, inter-alia, a decision that "women only buses should be pressed into service." In compliance of this decision, Ministry of Urban Development issued an advisory on 07.02.2013 to all the States/UTs to examine provision of special city buses for women in all million plus population cities.

(d): No, Madam.

(e): Does not arise. As per information provided by the State Transport Undertakings (STUs) so far, following STUs are operating special buses for women:

- (i) Delhi Transport Corporation (DTC),
- (ii) Chandigarh Transport Undertaking,
- (iii) Bangalore Metropolitan Transport Corporation,
- (iv) Pune Mahanagar Parivahan Mahamandal Ltd. (PMPML) and
- (i) The Brihan Mumbai Electric Supply & Transport Undertaking (BEST)